

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/192/2016

NAME OF THE PETITIONER(S) : S. Devaraj & Another

NAME OF THE RESPONDENT(S) : Seventh Vision India Pvt Ltd & 14 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1. D. PERUMAN SARANYAN Counsel for Petitioner 1 to 2. 
2. R. VIDHASHANKAR R. ASHOKKUMAR } Counsel for R1-3, 7-10, 13-15 

ORDER

Mr. D. Peruman Saranyan, Counsel for Petitioner present. Mr. R. Vidhashankar and Mr. R. Ashokkumar, Counsel for R1 to R3, R7 to R10 and R13 to 15 present and prayed for time to submit the arguments in CA 36/2016 for maintainability of the main C.P. Time extended for hearing along with CA 76/2017 and 77/2017. At request, time extended. **Put up on 24.07.2017 at 10.30 A.M.**

ghk


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)